

**List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice**

S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPL	137	2013	JALAUN	SMT. NEERJA SINGH AND OTHERS VS NARAYAN CHANDRA AND OTHER	10,00,130.50	CIVIL JUDGE	984/04.04.16
2	FAPL	314	2006	JALAUN	STATE OF U.P.THROUGH COLLECTOR OTHER VS BHAGWAN DAS AND OTHERS	3,20,000	CIVIL JUDGE	985/04.04.16
3	FAPL	272	2014	JALAUN	UMA SHANKAR VS RAM SEWAK AND OTHERS	7,40,000	CIVIL JUDGE	986/04.04.16
4	FAPL	130	2015	JALAUN	U.P. POWER CORPORATION LUCKNOW AND OTHER VS RAM SAJEEVAN	6,00,000	CIVIL JUDGE	987/04.04.16
5	FAPL	1009	2012	JALAUN	ALLAHABAD BANK VS STATE OF U.P. AND OTHERS	22,50,000	CIVIL JUDGE	988/04.04.16
6	FAPL	496	2015	JALAUN	SUNIL KUMAR DWIVEDI VS JASBANT SINGH	6,00,000	ADD CIVIL JUDGE	989/04.04.16

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S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. & Date
1	FAFO	689	1993	Surendra Bahadur Singh vs Maqsood Khan	Jalaun	8,00,000.00	Civil Judge	993/04.4.2016
2	FAFO	716	2000	Babu Khan vs SoUP	Jalaun	6,11,000.00	Civil Judge	992/04.4.2016
3	FAFO	1878	2012	Narendra Nath vs Smt Sandhya Shukla	Jalaun	7,00,000.00	civil judge	990/04.4.2016
4	FAFO	3187	2013	Rama Kant vs Deependra Kumar	Jalaun	6,41,000.00	Civil Judge	991/04.4.2016
5	FAFO	660	2003	Jalaun Dist Coop. Bank Ltd vs UP state Warehousing Corp	Jalaun	17,26,475.90	Civil Judge	995/04.4.2016
6	FAFO	1455	2012	Narendra Nath vs Smt Sandhya Shukla	Jalaun	7,00,000.00	Civil Judge	994/04.4.2016